

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 284 OF 2019 &  
IA NO. 1430 OF 2019**

**Dated : 30<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**JSW Energy (Barmer) Limited.**

**...Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission &  
Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Aman Dixit  
Mr. Amand Anand  
Mr. Abhimanyu Maheshwari

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andley for R-1  
  
Mr. P.N.Bhandari for Discom

**ORDER**

Learned counsel for Respondents may file objection/reply, if any, within eight weeks, i.e. on or before 26.11.2019 with advance copy to the other side. Thereafter, rejoinder may be filed by Appellant on or before 26.12.2019 with advance copy to the other side.

List the matter on **22.01.2020**. In the meantime, pleadings be completed.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

kt/mkj